

- (10) adoption by the industry of better technologies involving replacement of carbon black by silica, use of new fabrics for tyre cord fabric and production of radial tyres ;
- (11) extension of fiscal incentives for expansion and modernisation ;
- (12) improvement and maintenance of roads ;
- (13) effective enforcements of statutory norms regarding maximum loads, operating and safety regulations etc. ;
- (14) introduction of multi-axled vehicles ;
- (15) indication of licensing capacities in terms of weight of material rather than number of tyres and allowing the industry the flexibility to change product mix or to diversify according to market requirement ;
- (16) review of the incidence of fiscal levies on tyres as well as raw materials ; and
- (17) non-intervention by Government in the prices or distribution of tyres.

[English]

**Reserved Trained Pool Staff in P & T Department in Kerala Circle**

5439. PROF. K.V. THOMAS : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of reserved trained pool staff working in the P & T Department of Kerala Circle ; and

(b) the steps being taken to absorb them in the permanent vacancies ?

**THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) :** (a)

**TELECOM**

The number of Reserve Trained Pool staff in Kerala Telecommunication Circle is as follows :

- |                              |     |
|------------------------------|-----|
| (i) Telephone Operators :    | 247 |
| (ii) Telegraphists :         | 42  |
| (iii) Telegraph Assistants : | 41  |
| (iv) Technicians :           | 96  |

**POSTAL**

Information is being collected.

(b) Reserve Trained Pool candidates are absorbed against the future vacancies as and when they arise. At present, their absorption against regular vacancies has been delayed due to ban on creation/filling up of posts.

**Grant of letter of intent for manufacture of heavy earth moving machinery to Andhra Pradesh**

5440. SHRI N. VENKATA PATNAM : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government of Andhra Pradesh had applied for letter of intent for manufacture of heavy earth moving equipment in any backward area of Andhra Pradesh in 1984 ;

(b) whether no firm in the Country is manufacturing heavy capacity earth moving equipment and whether in view of the above fact, Government will consider to grant letter of intent to Andhra Pradesh soon ; and

(c) whether demand for the same has been increasing considerable in view of the growth of industries in the country ?